

OFFICE OF THE DISTRICT & SESSIONS JUDGE , GAJAPATI
PARALAKHEMUNDI.

L.No. 2315 / Dtd. 26th April, 2016

From

Sri G. Ch. Patnaik, O.S.J.S.,
District & Sessions Judge,
Gajapati, Paralakhemundi.

To

The Addl. Deputy Registrar(J & E)cum-
State Public Information Officer,
Orissa High Court, Cuttack.

Sub: Submission of Annual Report for the year, 2015-16 (from 01.04.2015 to 31.03.2016) U/Sec.25 of the Right to Information Act, 2005.

Ref: Hon'ble Courts' L.No.RTI-1/2015/2028 (30) dtd. 02.03.2015.

Sir,

I am submitting herewith the consolidated Annual Report U/Sec.25 of the RTI Act. 2005 for the year, 2015-16 in the Prescribed Proforma relating to this Judgeship for kind information of the Hon'ble Court.

Encl: Two Sheets.

Yours faithfully,

acts 26/4/16
District & Sessions Judge,
Gajapati, Paralakhemundi.

Annual Report on the Implementation of Right to Information Act, 2005
(For the Year 2015-16)
(Department-wise and Public Authority-wise Detail Annual Returns)

Format-I containing the list of RTI Applications for Preparation of Annual Report under RTI Act, 2005															
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Name of the PIO	Name of the Applicant	Address	Category BPL/GEN	Nature of Information	Information request details	Name of the Authority from which	Application Date / Received date	Application Rs. 10/- Yes/No	Status of the application furnished/	Date of information furnished/	If furnished, cost of information (Rs.)	Penalty amount, if any	Disciplinary action taken against any	Application type Regular/ transferred	Remarks
Sri Kishore Chandra Misra, Sheristadar, District Judge Court, Gajapati.	1. Sri Dhirendra Kumar Maharana,	S/o: Indrajit Kumar Maharana, C/o: Biswamohan Mishra, Plot No. 98/A, Kalpana Square, BJB Nagar (near appolo clinic), Bhubaneswar, Dist- Khurda, pin-751014	-	-	-	-	07.05.15 04.06.15	-	-	-	-	-	-	-	Returned with an instruction to apply in the prescribed proforma in annexure-II vide L.No. 2694 dtd. 5.6.2015.
	2. Sri Ram Briksh Yadav	Swadhin Bharat Vidhik, Satyagraha Jawahar Bagh, Mathura, State- Uttar Pradesh	-	-	-	-	28.07.15 04.08.15	-	-	-	-	-	-	-	Returned with an instruction to apply in the prescribed proforma in annexure-II vide L.No. 3760 dtd. 04.08.2015
	3. Tankala Dhanalaxmi	D/o: Tankala Sanyasi Rao, Vill-Khanja Sahi, Paralakhemundi, P.O./P.S.- Paralakhemundi, Dist- Gajapati, Pin-761200	-	-	-	-	04.08.15 06.08.15	-	-	-	-	-	-	-	Returned with an instruction to apply in prescribed proforma in annexure -II vide L.No.3803 dated 06.08.2015
	4. Padmanav Sahu	S/o: Late Narayan Sahu, Bada Brahmin Sahi, P.O./P.S.- Kashinagar, Dist- Gajapati (Odisha)	-	-	-	-	12.02.16 17.02.16	-	-	-	-	-	-	-	Returned with an instruction to apply in prescribed proforma in annexure -II vide L.No. 1004 dated 17.02.2016

Sri Ram Chandra Misra, District Judge Court, Gajapati.	5. Heera Chand	Advocate, Paralakhemundi	Gen.	1) Applications filed before District Judge, Gajapati, Paralakhemundi dt. 10.09.2014 and 24.02.2014 relating to E.P 02/99 on the file C.J. (J.D), Paralakhemundi. 2) All the communications to and from besides office orders relating to above matter petition.	-	-	17.02.16	Yes	-	05.03.16	94/-	-	Regular	The amount shown in Col. No. 12 is received in shape of Non-Judicial Stamp
Sri Rama Chandra Mallick, Bench Clerk Gr.III, Court of Addl. Civil Judge (Jr.Divn.)-cum- J.M.F.C., R.Udayagiri														
Sri Kailash Sahu, Bench Clerk Gr.II, Court of Civil Judge (Jr.Divn.)-cum- J.M.F.C., Mohana														

[Handwritten Signature]
District & Sessions Judge,
Gajapati, Paralakhemundi.